

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF GOVERNMENT COMPANIES

Shri Jawaharlal Nehru: Sir, I beg to lay on the Table, under sub-section (1) of Section 639 of the Companies Act, 1956, a copy of each of the following Reports:—

- (i) Annual Report of the Indian Rare Earths (Private) Limited for the year 1957-58 along with the Audited Accounts.

[Placed in Library, See No. LT-1263/59]

- (ii) Annual Report of the Travancore Minerals (Private) Limited for the year 1957-58 along with the Audited Accounts.

[Placed in Library, See No. LT-1264/59].

AMENDMENT TO CENTRAL SILK BOARD RULES

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table, under sub-section (3) of Section 13 of the Central Silk Board Act, 1948, a copy of Notification No. G. S. R. 208 dated the 21st February, 1959 making certain further amendment to the Central Silk Board Rules, 1955.

[Placed in Library, See No. LT-1265/59].

NOTIFICATION ISSUED UNDER ESSENTIAL COMMODITIES ACT

Shri Manubhai Shah: Sir, I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of Notification No. S.O. 250 dated the 31st January, 1959 as amended by Notification No. S.O. 291 dated the 7th February, 1959.

[Placed in Library, See No. LT-1266/59].

HALF-YEARLY REPORT OF COIR BOARD

Shri Manubhai Shah: Sir, I beg to lay on the Table, under sub-section

(1) of Section 19 of the Coir Industry Act, 1953, a copy of the Report on the working of the Coir Board for the half-year ending the 30th September, 1958.

[Placed in Library, See No. LT-1267/59].

12.14 hrs.

COMMITTEE OF PRIVILEGES

NINTH REPORT

Sardar Hukam Singh (Bhatinda): Sir, I beg to present the Ninth Report of the Committee of Privileges.

12.15 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

ACTIVITIES OF HOSTILE NAGAS IN ASSAM

Shrimati Ila Palchoudhuri (Nabardwip): Sir, under Rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

“The resumption of activities by the hostile Nagas in Assam.”

But, Sir, the Prime Minister has gone.

Mr. Speaker: There is another Minister who will answer it.

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Sir, on the evening of the 20th February, 1959, two separate groups of Naga Home Guards, each estimated at 40 to 50 in strength, armed with rifles and stenguns and wearing olive-green military uniforms carried out raids on Naga-Jangka and Naginijan Tea Estates under Titabar and Teok Police Stations in the Sibsagar District of Assam. Naga-Jangka Tea garden is about 15 miles South East of Jorhat and Naginijan is about 20 miles South East of Jorhat. The two Tea Estates